

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001.

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 27th December, 2018.**NOTIFICATION**

In partial modification of the Notifications No. HHC/GAZ/14-53/74-VI-33868-93, dated 19.12.2018 and 34113-38 and 20.12.2018, the following transfers and postings of the Judicial Officers in the interest of administration are hereby ordered with immediate effect:-

1. Sh. Rajeev Bali, Additional District and Sessions Judge-I, Kangra at Dharamshala, under transfer as Additional District and Sessions Judge, Nalagarh, is now transferred and posted as Additional District and Sessions Judge, Kullu.
2. Sh. Sharad Kumar Lagwal, Additional District and Sessions Judge-II, Kangra at Dharamshala, under transfer as Additional District and Sessions Judge-I, Shimla, is now transferred and posted as Additional District and Sessions Judge, CBI Court, Shimla.
3. Smt. Jyotsna Sumant Dadhwal, Additional District and Sessions Judge-III, Kangra at Dharamshala, under transfer as Additional District and Sessions Judge, Kullu, is now transferred and posted as Additional District and Sessions Judge-I, Shimla.
4. Sh. Madan Kumar, Additional District and Sessions Judge-I, Shimla, under transfer as Additional District and Sessions Judge, Chamba, is now recommended to be appointed as Special Secretary (Law) to the Government of Himachal Pradesh.
5. Sh. Barinder Thakur, Additional District and Sessions Judge, CBI Court, Shimla, is transferred and posted as Additional District and Sessions Judge, Nalagarh.
6. Smt. Parveen Chauhan, Additional District and Sessions Judge is posted as Additional District and Sessions Judge-II, Solan on temporary basis.
7. The transfer of Sh. Arvind Kumar, Senior Civil Judge-cum-Chief Judicial Magistrate, Lahaul & Spiti at Kullu to Kinnaur at Reckong-Peo is cancelled.
8. Dr. Parvinder Singh Arora, Senior Civil Judge-cum-Chief Judicial Magistrate, presently working as Central Project Coordinator, High Court of Himachal Pradesh, is transferred and posted as Senior Civil Judge-cum-Chief Judicial Magistrate, Shimla.
9. Smt. Gurmeet Kaur, Senior Civil Judge-cum-ACJM-I, Shimla, under transfer as Secretary, District Legal Services Authority, Kangra at Dharamshala, is now transferred and posted as Secretary, District Legal Services Authority, Solan.
10. Sh. Amit Mandyal, Senior Civil Judge-cum-ACJM-I, Palampur, under transfer as Secretary, District Legal Services Authority,

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Shimla, is now transferred and posted as Secretary, District Legal Services Authority, Kangra at Dharamshala.

11. Sh. Mohit Bansal, Secretary, District Legal Services Authority, Solan, is transferred and posted as Central Project Coordinator, High Court of Himachal Pradesh.
12. Sh. Vikrant Kaundal, Senior Civil Judge-cum-ACJM-I, Hamirpur, under transfer as Secretary, District Legal Services Authority, Chamba, is now transferred and posted as Senior Civil Judge-cum-ACJM-I, Ghumarwin.
13. Sh. Sandeep Singh Sihag, Senior Civil Judge-cum-ACJM-I, Ghumarwin is transferred and posted as Secretary, District Legal Services Authority, Shimla.
14. Sh. Vishal, Civil Judge-cum-JMIC-II, Sarkaghat is transferred and posted as Civil Judge-cum-JMIC-II, Paonta Sahib.

All the Judicial Officers are directed to join on or before 31.12.2018. The officers at serial No. 1, 4, 12 and 14 are not entitled for TA/DA as the transfer is on their requests.

BY ORDER OF HON'BLE HIGH
COURT OF HIMACHAL PRADESH

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-VI-34661-86 Dated:-27.12.2018.

Copy forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
3. The Principal Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
4. The Registrar General/ Registrar (Vigilance)/ District & Sessions Judge (Leave/ Training Reserve)/Registrar (Judicial)/ Central Project Coordinator, High Court of H.P., Shimla.
5. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
6. All the District/Additional District and Sessions Judges/ Senior Civil Judges/ Secretaries, District Legal Services Authorities/ Civil Judges / Mobile Traffic Magistrates/ in the State of H.P.
7. The Registrar, Hon'ble Lokayukta, H.P., Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra at Dharamshala and Una.
9. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla and Dharamshala, H.P.
10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
11. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.

12. The Chairman, H.P. Waqf Tribunal, Kangra at Dharamshala.
13. The Accountant General (Audit), H.P., Shimla.
14. The Accountant General, (A & E). Shimla, H.P.
15. All the above named officer(s) (by name) for information and necessary action.
16. All the Deputy Commissioners/Superintendents of Police, H.P.
17. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
18. The Registrar (Establishment)/Registrar (Accounts)/All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
19. All the Deputy Registrars/ Assistant Registrars/ Court Masters/ Private Secretaries/ Section Officers/ Chief Librarian/ Public Relation Officer/ Estate Officer/ Protocol Officer, High Court of Himachal Pradesh, Shimla.
20. The Secretaries/ Private Secretaries/ Personal Assistants to the Registrar General/ Registrar (Vigilance)/ Secretary, HPHCLSC/Registrar (Judicial), High Court of Himachal Pradesh.
21. The Capital Treasury Officer, Shimla and all the District Treasury Officers/Treasury Officers, H.P.
22. The Director of Estates, H.P., Shimla-171 002.
23. Personal files of the above named officer(s).
24. The Scientific Officer, NIC, High Court for uploading the same in the High Court website.
25. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
26. Guard file.


Registrar General